

**Shri T. T. Krishnamachari:** I introduce the Bill.

DELHI (DELEGATION OF POWERS)  
BILL\*

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** I beg to move for leave to introduce a Bill to provide for the delegation of certain powers vested in the Administrator of the Union Territory of Delhi.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the delegation of certain powers vested in the Administrator of the Union territory of Delhi."

*The motion was adopted.*

**Shrimati Chandrasekhar:** I introduce the Bill.

12.47 hrs.

SUPPLEMENTARY DEMANDS  
FOR GRANTS (GENERAL)  
1963-64—Contd.

**Mr. Speaker:** The House will now take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1963-64. Shri B. K. Das may continue his speech.

**Shri B. K. Das (Contai):** Sir, last time when we were discussing the supplementary demands for grants, I offered some remarks regarding Demand No. 15—the establishment of Youth Vocational Centres. I pointed out that from the notes that have been given here, it was not very clear how the intended purpose of offering employment to the age group of 11 to 14

years would be served. This is, of course, provocational training, but still it would be offering employment, after they have received training, to the age group of 11 to 14 years.

In clause (f) I find that the course will be of three years duration and there will be general education and also vocational training. Also, the instructional programme will include first hand experience of improved methods and techniques for increased agricultural production and allied activities related to the development of the rural economy. My idea is, if these centres are to be developed, they are to be developed in the rural areas. The main purpose of these centres should be the last one I have mentioned. The training course should be so chalked out that this purpose is fulfilled. The instructional programme, it appears, will be only a subsidiary thing. When we are looking forward for increased production in the rural areas, it is very proper and necessary that we should try to organise a band of workers who would be properly trained for taking up agriculture in an improved way. They should be trained for the use of improved agricultural implements, improved agricultural practices and so on. If so many items are there for training I feel that this purpose may be lost sight of and they may not be properly useful in the rural areas. Probably, they may find employment in some other place, they may leave their rural surroundings and in order to find employment they may go to some urban areas. So, I was pointing out, the main purpose of these centres should be to orient the course in such a way that these persons who are poor, who have no means enough to go in for higher education and who have finished only their primary education, are able to find employment after their training for these three years. From

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†Introduced with the recommendation of the President.